

formation in agriculture for the years 1980-81 to 1991-92, are given below:—

Statement

(Rs. crore)

| Year | at current prices | at 1980-81 prices |
|------------------------------------|-------------------|-------------------|
| 1980-81 | 4636 | 4636 |
| 1981-82 | 5104 | 4499 |
| 1982-83 | 5715 | 4575 |
| 1983-84 | 5615 | 4097 |
| 1984-85 | 6475 | 4551 |
| 1985-86 | 7037 | 4322 |
| 1986-87 | 7079 | 4014 |
| 1987-88 | 8446 | 4418 |
| 1988-89 | 9120 | 4349 |
| 1989-90 | 10074 | 4348 |
| 1990-91 | 11685 | 4642 |
| 1991-92 (Quick estimate) | 13143 | 4580 |

The thrust in public sector investments in agriculture during recent years has been on optimising investment already made.

The strategy to increase capital formation in agriculture includes increased plan outlays and increasing the proportion of planned investment for development of infrastructure, more efficient use of resources to raise productivity and ensuring remunerative prices to farmers to induce them to go for higher investments in agriculture.

National Library in Calcutta

*129. SHRI P. UPENDRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the National Library in Calcutta is plagued with daily agitations and gheraos causing much inconvenience to the users of the library;

(b) if so, what are the demands of the employees; and

(c) what steps (Government are taking to put an end to the agitation and meet the employees' demands?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT

(SHRI ARJUN SINGH): (a) There are frequent agitations by a section of employees, but they are not allowed to cause much in convenience to users.

(b) The demands of these employees are mainly confined to administrative problems such as promotion, recruitment, allowances, allotment of quarters, representation in the Office Council, etc.

(c) The reasonable demands are being met within the framework of rules and regulations. The administration is regularly meeting the agitating employees, persuading them to give up agitation. Where there is violation of Conduct Rules, appropriate disciplinary action has also been taken.

Modernisation of K.C. Canal Project in Andhra Pradesh

*132. SHRI V. HANUMANATHA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the proposal for modernisation of K.C. Canal project received